NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties
C.A. No.				M/s. / Mr.
CP 61/16	TP 50/17	For Appoint-	433(e) / 433(f)	GVG Paper Mills Pvt. Ltd.
	_ 13	ment of IRP		Udumalpet(TN) Vs Smartbox
				Packaging Pvt. Ltd., Bangalore.

SL.NAME (IN CAPITAL)NO.& PHONE NUMBER

REPRESENTATION TO WHOM

ORDER

No representation for Petitioner. Counsel for Petitioner is also absent. On previous adjournment on 20/10/2017 and 17/11/2017 there was no representation. Counsel for Petitioner was appeared on 13/09/2017 and since then there was no representation for the Petitioner Company. Since 3 adjournment there is no representation for Petitioner Company and Counsel for Petitioner is also absent. On 17/11/2047 this Tribunal ordered notice to the Company as well to the Counsel and matter is listed today. However, there is no representation for Petitioner is also absent, inspite of letter sent to them by the Tribunal. In the meantime, IBBI-New Delhi has suggested the name of IRP. However, since Petitioner is not appeared before the Tribunal and also the Counsel. Therefore, the Tribunal cannot proceed further in this matter. To give one more opportunity the matter is ordered to be listed it on 10/01/2018 to enable the Company or its Counsel to appear before the Tribunal, so that Tribunal can proceed with the matter. In case if there is no representation on that day matter will be decided according to law.

Member (T)

SIGNATURE

Member (J)